

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 198 OF 2016

Dated: 4th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Sihor Rerolling Mills Association Appellant (s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s): Ms. Ranjitha Ramachandran
Ms. Anusha Bardhan

ORDER

Admit. Issue notice. Ms. Ranjitha Ramachandran takes notice on behalf of Respondent Nos. 2 & 3. Notice be issued to the other Respondents returnable on 19.12.2016. Dasti, in addition, is permitted.

List the matter on **19.12.2016.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**